[RAJYA SABHA]

the norms of our open democratic society, diplomats accredited to India con legitimately travel in the country and meet people from all walks of life in the discharge of their duties.

## Indian Community in Fiji

834 SHRI PRABHAKAR RAO KALVALA. Will the Minister of EX-TERNAL AFFAIRS be pleased to state.

(a) Whether Government are aware that Army in Fiji has drastically reduced the role of Indian Community in employment, education, business and trade as reported in the Hindustan Times dated 16th September 1990;

(b) if so, the details in this regard;

(c) what is Government's reaction thereto, and

(d) whether any talk/meeting has been held with the Fijian leaders for the purpose and if not, what are the reasons therefor?

THE MINISTER OF **EXTERNAL** AFFAIRS (SHRI VIDYA CHARAN SHUKLA). (a) and (b) Government of India is aware of the racially discriminatory policies of the military-backed illegal Interim Government in Fiji which has Significantly reduced the role of people of Indian origin in fields of employment, education, business and trade. This includes reservations in educational institutions, Civil Services and other employments in various sectors for ethnic Fijians. substantially reducing opportunities available to people of Indian origin. There is discrimination similar in economic matters, e.g. grant of bank loan etc. to businessmen of Indian origin.

(c) Government of India has categorically condemned the discrimination against people of Indian origin in Fiji in various matters Statements to this effect were made by Ministry of State for External Affairs in the Lok Sabha on 10th May, 1990 and by Minister of External Affairs in  $Lo_k$  Sabha and Rajya Sabha on 24th May, 1990. Our condemnation of the discriminatory policies in Fiji have also been repeatedly started by our Official Spokeman. The same has been raised in various international fora and in bilateral discussions with concerned countries.

(d) As the Government of India does not recognise the current illegal regime in Fiji, the matter has not been discussed with any of its leaders. However, discussions have taken placed with other Fijian leaders who are opposed to the discriminatory policies of the illegal regime.

## Pak help to terrorists operating in Punjab ) and J&K

835. SHRI S. S AHLUWALIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that Pakistan is helping the terrorists operating in Punjab and Jammu and Kashmir;

(b) if so, whether Government have taken any action at the International level to force Pakistan to deviate from its policy to help terrorism in Punjab and Jammu and Kashmir; and

(c) if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) We continue to have evidence of Pakistani abetment, encouragement and support to terrorism and seces-\* sionism directed against India in the States of Punjab and Kashmir

(b) and (c) Government remain committed to the Simla Agreement under which all problems and differences with Pakistan<sup>1</sup> are to be resolved bilaterally and peacefully We have also taken steps to make the international community aware of Pakistan's support to terrorism and sub-version.